

**Allocation of funds for rural development schemes**

116. SHRI M. P. VEERENDRA KUMAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the status of allocation of funds under various rural development schemes during the last two years in States and Union Territories;
- (b) the funds allocated, released and expenditure incurred under these schemes in different States and Union Territories during the above period;
- (c) whether Government proposes to put a system in place to periodically review their implementation;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government has brought any structural changes for their effective implementation; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Department of Rural Development, *inter alia*, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM), Pradhan Mantri Awas Yojana–Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other basic amenities. State-wise details of funds allocated, released and expenditure incurred under major rural development schemes are given in the Statement-I (*See* below).

(c) and (d) In order to ensure that the programme benefits reach the rural poor in full measure, the Department of Rural Development has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of its programmes which include Review by the Union Ministers, Performance Review Committee Meetings, Vigilance and Monitoring Committees, National Level Monitors, Area Officers Schemes, Concurrent Evaluation and Impact Assessment Studies.

(e) and (f) The Programmes of the Department are reviewed regularly and changes, if required, are made to improve implementation and outcomes. The major structural changes brought about in the rural development schemes in recent years for effective implementation include:

- (i) **Restructuring of Rural Housing Scheme:** In pursuance of achieving the commitment to provide 'Housing For All' by the year 2022, the rural housing scheme, Indira Awaas Yojana, has been revamped as Pradhan Mantri Awaas Yojana-Gramin (PMAY-G). The unit cost assistance under the scheme has also been enhanced from ₹ 70,000 and ₹ 75,000 to ₹ 1,20,000 and to ₹ 1,30,000 in plain areas and hilly States/difficult areas/IAP districts respectively. The minimum unit (house) size under PMAY-G has been enhanced from the existing 20 sq.mt. to 25 sq.mt to include a dedicated area for hygienic cooking.
- (ii) **Change in the funding pattern:** The funding pattern under PMAY-G, DAY-NRLM and PMGSY has been changed. The funds under these schemes is now shared between Centre and the States in the ratio of 60:40 in respect of all the States except 8 NE States and 3 Himalayan States of Jammu and Kashmir, Himachal Pradesh and Uttarakhand for whom the fund sharing pattern is 90:10.
- (iii) **Intensive Participatory Planning Exercise (IPPE-II):** Mission Antyodaya, an Intensive Participatory Planning Exercise was undertaken in the 2569 backward blocks of the country in convergence with four other major Rural Development Schemes namely; DAY-NRLM, DDU-GKY, NSAP and Indira Awaas Yojana (IAY) now restructured as PMAY-G for preparation of State Rural Development Plan for the FY 2016-17.
- (iv) **Project Livelihood in Full Employment:** Mahatma Gandhi National Rural Employment Guarantee Act (Project LIFE-MGNREGA) has been launched to plan and implement tailor-made livelihood interventions for rural households in convergence with DAY-NRLM, Krishi Vigyan Kendras (KVKs) and DDU-GKY for converting unskilled MGNREGA workers into skilled persons.
- (v) Under MGNREGA new initiatives have been taken for fund management and to avoid delay in wage payment which include launch of National Electronic Fund Management System (NeFMS) in Kerala on pilot basis, launching of Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, Workers module, Electronic Fund Management System, Direct Benefit Transfer etc. It has been decided to upscale NeFMS in ten States with effect from 1st April 2016.
- (vi) Under DAY-NRLM, Socio Economic Caste Census (SECC) data and Participatory Identification of Poor are being used to identifying the target groups.

- (vii) Removal of cap for DDU-GKY which limited the allocation for it at 25% of overall allocation for DAY-NRLM.

***Statement***

*State-wise details of funds allocated, released and expenditure incurred under major rural development schemes*

*A. State/UT-wise funds released and utilized under MGNREGA*

Sl. No.	State	Central fund released		Total Expenditure	
		2014-15	2015-16	2014-15	2015-16 (Provisional)
		1	2	3	4
1.	Andhra Pradesh	290314.10	307380.33	283946.01	449688.01
2.	Arunachal Pradesh	2704.16	4395.10	3441.52	6558.81
3.	Assam	50023.46	87830.06	50310.65	62124.14
4.	Bihar	95968.24	102412.26	108170.99	161917.44
5.	Chhattisgarh	150570.49	106341.30	175421.54	128319.57
6.	Gujarat	35442.93	30598.72	47121.78	42862.92
7.	Haryana	16715.29	12470.72	21647.06	14139.49
8.	Himachal Pradesh	35542.86	39610.32	40623.27	38845.67
9.	Jammu and Kashmir	52171.08	55801.83	39159.25	76853.95
10.	Jharkhand	72433.41	97879.90	102908.13	133251.23
11.	Karnataka	171687.07	99155.27	167569.57	182227.07
12.	Kerala	158758.02	152633.88	161696.54	148318.42
13.	Madhya Pradesh	245163.12	236732.20	280536.80	250002.67
14.	Maharashtra	79951.77	123834.73	160988.49	184503.76
15.	Manipur	21997.13	25532.29	26713.59	23119.44
16.	Meghalaya	27785.90	22182.56	30934.71	27363.10
17.	Mizoram	11141.23	28517.36	11420.13	29858.81
18.	Nagaland	11305.27	26665.95	15781.96	19448.55
19.	Odisha	103530.34	147941.05	106892.48	205205.29

1	2	3	4	5	6
20.	Punjab	18948.18	24533.37	21350.00	30006.39
21.	Rajasthan	297609.87	269583.23	325186.44	326885.19
22.	Sikkim	7386.41	8623.44	7734.68	9730.76
23.	Tamil Nadu	378180.33	547037.47	391954.05	625499.46
24.	Telangana	191996.00	182484.92	190374.75	237500.95
25.	Tripura	63662.48	135894.19	82239.49	137156.76
26.	Uttar Pradesh	251341.40	269569.44	313908.73	297606.16
27.	Uttarakhand	28636.22	45076.65	31845.33	49237.03
28.	West Bengal	374495.29	471174.20	401287.47	485155.35
29.	Andaman and Nicobar Islands	1301.94	1035.72	904.58	327.86
30.	Dadra and Nagar Haveli	NR	NR	NR	NR
31.	Daman and Diu	NR	NR	NR	NR
32.	Goa	137.95	246.82	457.15	300.59
33.	Lakshadweep	45.06	11.85	70.50	29.83
34.	Puducherry	739.69	1292.57	650.20	917.82
TOTAL		3247686.69	3664479.70	3603247.84	4384962.49

NR=Not Reported, MGNREGA is a demand driven programme, no allocation of funds are made.

*B. State-wise funds allocated, released and utilised under PMAY(G) for last two years*

(₹ in lakh)

Sl. No.	State	2014-15			2015-16		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	42729.188	42660.114	50545.920	28818.242	28113.322	32338.750
2.	Arunachal Pradesh	1416.257	1813.737	175.290	952.509	4240.285	0.000
3.	Assam	128586.168	92867.665	120627.922	86481.143	87865.745	79446.820
4.	Bihar	153019.468	103487.974	229093.627	103203.063	90718.460	120448.200
5.	Chhattisgarh	23417.646	39984.452	22028.924	15793.891	14025.750	21644.620
6.	Goa	320.277	540.429	0.000	216.009	268.143	135.600
7.	Gujarat	18621.643	5041.494	43441.224	12559.255	12274.953	20780.300
8.	Haryana	18985.094	9492.490	13689.515	12804.383	9174.585	9886.820
9.	Himachal Pradesh	2742.505	1433.542	2310.030	1849.666	2191.749	2318.325
10.	Jammu and Kashmir	7888.384	4232.385	806.550	5320.273	5363.087	3497.782
11.	Jharkhand	27137.023	21030.137	18307.346	18302.402	29740.267	26596.550
12.	Karnataka	51867.695	28524.509	111288.510	34981.856	60406.492	110329.300
13.	Kerala	32247.234	16075.332	30510.350	21748.954	35717.191	39317.500
14.	Madhya Pradesh	62891.875	57020.431	18774.425	42417.048	57139.162	43241.980
15.	Maharashtra	102822.276	94599.371	97972.731	69347.868	34673.934	58003.840
16.	Manipur	3270.353	2715.770	485.215	2199.489	4681.350	366.000

1	2	3	4	5	6	7	8
17.	Meghalaya	5920.633	4629.682	6779.118	3981.945	4950.954	2718.450
18.	Mizoram	908.185	455.242	216.254	610.803	759.240	277.425
19.	Nagaland	1039.151	4575.011	826.918	698.885	1068.221	0.000
20.	Odisha	87693.074	68403.594	6751.427	59144.068	98281.938	152642.500
21.	Punjab	30985.911	0.000	2122.850	20898.262	1124.292	0.000
22.	Rajasthan	55154.412	41385.736	64895.095	37198.563	39834.597	51597.000
23.	Sikkim	1288.122	1287.467	1207.500	866.332	433.166	239.650
24.	Tamil Nadu	29172.571	38213.492	22960.523	19675.266	21273.315	21968.120
25.	Telangana	36752.189	41035.176	53671.630	24787.640	24787.526	33700.100
26.	Tripura	6704.136	12244.450	5452.933	4508.894	6876.038	4346.965
27.	Uttar Pradesh	232213.428	161431.103	240079.986	156614.954	158312.826	195395.900
28.	Uttarakhand	6694.360	4004.400	5375.782	4514.971	4164.847	5292.292
29.	West Bengal	236310.748	210429.278	213040.580	159378.367	172273.428	299571.000
30.	Andaman and Nicobar Islands	631.692	0.000	75.940	443.290	0.000	0.000
31.	Dadra and Nagar Haveli	162.367	81.172	39.030	113.945	56.972	0.000
32.	Daman and Diu	44.284	0.000	0.000	31.077	0.000	0.000
33.	Lakshadweep	16.656	0.000	0.000	11.689	0.000	0.000
34.	Puducherry	300.000	0.000	0.000	400.000	0.000	0.000
TOTAL		1409955.005	1109695.635	1383553.144	950875.000	1010791.835	1336101.789

As reported by States on AwaasSoft.

## C. State/UT-wise funds allocated, released and utilized under PMGSY

(₹ in crore)

Sl. No.	State No.	2014-15			2015-16		
		Allocation	Release	Expenditure (GoI Share)	Allocation	Release	Expenditure (GoI Share)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	33.00	32.98	330.25	379.20	379.20	411.53
2.	Arunachal Pradesh	350.00	345.92	362.58	375.00	375.00	390.81
3.	Assam	321.00	316.07	538.22	347.82	347.82	475.20
4.	Bihar	1650.00	1548.16	2259.30	2781.00	2781.00	1776.87
5.	Chhattisgarh	277.00	270.75	925.18	498.00	498.00	759.94
6.	Goa	0.00	0.00	0.00	0.00	0.00	0.00
7.	Gujarat	400.00	418.77	685.91	474.10	474.10	793.66
8.	Haryana	224.00	218.96	383.83	304.70	304.70	291.81
9.	Himachal Pradesh	86.00	99.40	215.04	268.40	268.40	315.88
10.	Jammu and Kashmir	424.00	416.60	422.73	488.00	488.00	258.39
11.	Jharkhand	257.00	249.48	785.02	865.00	865.00	552.44
12.	Karnataka	237.00	237.00	411.23	140.80	140.80	279.40
13.	Kerala	152.00	151.41	190.59	151.00	151.00	160.16
14.	Madhya Pradesh	726.00	708.00	1667.32	1122.00	1122.00	1798.39

1	2	3	4	5	6	7	8
15.	Maharashtra	221.00	212.53	540.37	553.30	553.30	622.66
16.	Manipur	100.00	100.00	173.94	299.80	299.80	284.70
17.	Meghalaya	64.00	62.56	83.24	150.70	150.70	119.31
18.	Mizoram	56.00	54.74	72.35	50.90	50.90	44.11
19.	Nagaland	60.00	58.99	50.47	4.00	4.00	30.42
20.	Odisha	1178.00	1051.50	1666.10	1382.70	1382.70	1857.50
21.	Punjab	302.00	310.21	285.03	221.10	221.10	236.52
22.	Rajasthan	415.00	425.66	649.97	559.90	559.90	776.33
23.	Sikkim	96.00	94.59	94.50	68.60	68.60	121.01
24.	Tamil Nadu	227.00	239.65	580.72	205.00	205.00	98.03
25.	Telangana	-	0.88	-	273.73	273.73	281.45
26.	Tripura	190.00	187.36	322.83	274.83	274.83	250.36
27.	Uttar Pradesh	591.00	638.70	1002.26	1110.35	1110.35	1083.39
28.	Uttarakhand	305.00	314.92	425.17	409.20	409.20	455.24
29.	West Bengal	1209.00	1193.80	1414.20	1427.58	1427.58	1259.84
<b>TOTAL</b>		<b>10151.00</b>	<b>9959.58</b>	<b>16538.35</b>	<b>15186.71</b>	<b>15186.71</b>	<b>15785.36</b>

PMGSY: Pradhan Mantri Gram Sadak Yojana

*D. A statement indicating the funds allocated, released and expenditure incurred under DAY-NRLM*

(₹ in lakh)

Sl. No.	Name of States/ UTs	Central Allocation NRLM**	Central Release		Expenditure*	
			NRLM**	NRLP	RSETI	
1	2	3	4	5	6	7
<b>2014-15</b>						
1.	Andhra Pradesh	20301.00	8157.36	0.00	111.50	4069.20
2.	Bihar	10142.00	0.00	10909.50	0.00	58730.92
3.	Chhattisgarh	2208.00	0.00	3255.00	80.35	5441.06
4.	Goa					
5.	Gujarat	1652.00	0.00	2046.00	116.07	3075.85
6.	Haryana	1009.00	0.00	0.00	0.00	1732.78
7.	Himachal Pradesh	466.00	0.00	0.00	0.00	455.60
8.	Jammu and Kashmir	4871.00	3750.00	0.00	89.00	4560.81
9.	Jharkhand	3692.00	0.00	5778.87	0.00	11620.64
10.	Karnataka	5606.00	601.35	829.50	142.86	3775.01
11.	Kerala	2396.00	677.17	1296.72	62.50	3447.86
12.	Madhya Pradesh	4719.00	0.00	10560.00	0.00	17216.17
13.	Maharashtra	6732.00	0.00	1516.00	0.00	15776.32
14.	Odisha	5730.00	0.00	0.00	133.93	7738.92
15.	Punjab	484.00	0.00	0.00	84.82	677.21
16.	Rajasthan	2754.00	0.00	0.00	0.00	1205.13
17.	Tamil Nadu	7329.00	826.00	2534.59	0.00	20508.87
18.	Telengana		6585.44	0.00	0.00	229.61
19.	Uttar Pradesh	14223.00	0.00	0.00	0.00	5658.06
20.	Uttarakhand	772.00	0.00	0.00	0.00	450.32
21.	West Bengal	7028.00	2016.68	3617.25	0.00	8847.28
22.	Puducherry	350.00	135.34	0.00	4.45	0.00
23.	Arunachal Pradesh	226.00	0.00	0.00	0.00	0.00
24.	Assam	7103.00	0.00	0.00	0.00	7997.20

1	2	3	4	5	6	7
25.	Manipur	467.00	0.00	0.00	0.00	206.74
26.	Meghalaya	467.00	0.00	0.00	0.00	22.11
27.	Mizoram	207.00	64.00	0.00	4.47	239.76
28.	Nagaland	318.00	185.00	0.00	8.93	968.35
29.	Sikkim	146.00	0.00	0.00	0.00	0.00
30.	Tripura	866.00	0.00	0.00	0.00	414.70
<b>TOTAL</b>		<b>112264.00</b>	<b>22998.34</b>	<b>42343.43</b>	<b>838.88</b>	<b>185066.48</b>

**2015-16**

1.	Andhra Pradesh	2680.53	3289.45	1753.40	125.78	2353.52
2.	Bihar	5690.71	1241.90	10503.00	407.00	43203.27
3.	Chhattisgarh	1265.58	0.00	3777.78	246.23	8013.42
4.	Goa	153.75	75.00	0.00	0.00	0.00
5.	Gujarat	916.37	0.00	501.32	0.00	3156.09
6.	Haryana	546.41	693.66	0.00	89.25	1194.64
7.	Himachal Pradesh	231.68	97.38	0.00	0.00	527.86
8.	Jammu and Kashmir	2031.38	4267.54	0.00	194.46	4523.41
9.	Jharkhand	2143.55	0.00	9269.43	275.00	19612.87
10.	Karnataka	2191.83	1471.30	2639.50	0.00	9653.59
11.	Kerala	977.90	1005.64	2003.26	0.00	2987.43
12.	Madhya Pradesh	2709.81	0.00	8641.50	274.85	18132.11
13.	Maharashtra	3651.46	4101.48	5502.00	274.19	15887.97
14.	Odisha	2854.41	937.02	1490.00	221.38	10725.66
15.	Punjab	262.72	122.37	0.00	196.38	980.73
16.	Rajasthan	1417.07	0.00	495.00	341.00	4937.92
17.	Tamil Nadu	2602.08	2050.22	1923.50	317.13	12677.06
18.	Telangana	1915.71	1480.54	0.00	0.00	3126.11
19.	Uttar Pradesh	8261.14	3575.83	2230.31	0.00	10852.46
20.	Uttarakhand	434.61	0.00	0.00	0.00	603.26
21.	West Bengal	3221.30	3880.16	2000.00	0.00	15119.93

1	2	3	4	5	6	7
22.	Puducherry	475.00	150.00	0.00	0.00	0.00
23.	Arunachal Pradesh	161.82	0.00	0.00	0.00	68.51
24.	Assam	4588.89	0.00	500.00	231.00	9404.06
25.	Manipur	285.71	0.00	0.00	0.00	142.64
26.	Meghalaya	319.00	0.00	0.00	11.00	561.89
27.	Mizoram	74.75	329.50	354.50	0.00	97.93
28.	Nagaland	221.66	545.22	789.50	0.00	658.46
29.	Sikkim	82.43	72.00	0.00	1.88	143.07
30.	Tripura	535.74	226.44	0.00	0.00	746.73
TOTAL		52905.00	29612.65	54374.00	3206.53	200092.60

\* Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipt.

\*\* Including Interest Subvention.

*E. State/UT-wise funds allocated, released and utilized under NSAP*

(₹ in lakh)

Sl. No.	State/UT	2014-15			2015-16		
		Allocation	Release	Expenditure reported	Allocation	Release	Expenditure reported
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	27335.54	33847.55	37447.56	24946.99	24912.08	28413.28
2.	Bihar	99293.82	99293.82	149438.13	97694.25	149965.37	106617.63
3.	Chhattisgarh	23410.32	23410.32	26762.24	25421.19	21502.74	27494.81
4.	Goa	0.00	0.00	57.01	558.93	0.00	11.55
5.	Gujarat	11583.30	11583.30	12940.78	22486.87	11032.34	16129.28
6.	Haryana	5847.00	5847.00	5847.00	8821.92	6329.55	5959.48
7.	Himachal Pradesh	2492.27	2492.27	4346.16	2969.90	2858.49	4848.73
8.	Jammu and Kashmir	3453.06	3453.06	4251.43	3384.76	3435.46	1992.10
9.	Jharkhand	21899.13	21899.13	30113.50	33564.73	38883.88	29559.65
10.	Karnataka	40012.50	40012.50	53348.57	41801.68	38233.55	52571.00
11.	Kerala	10489.89	10489.89	27225.00	18524.54	15205.19	15205.19
12.	Madhya Pradesh	55840.38	55840.38	50720.05	61156.84	83699.44	87295.19
13.	Maharashtra	37053.67	37053.67	32842.81	85567.49	29266.57	28358.17

14. Odisha	53471.22	53471.22	67748.59	54429.04	74634.84	67102.28
15. Punjab	5054.50	5054.50	4809.76	6624.63	5308.96	4026.35
16. Rajasthan	23456.55	23456.55	29356.13	31108.36	23996.44	24620.00
17. Tamil Nadu	43889.54	43889.54	65490.51	52619.92	73018.07	69693.02
18. Telangana	19536.03	13024.02	60161.51	17779.97	17468.16	19592.95
19. Uttar Pradesh	109269.59	109269.59	136148.25	148307.80	112759.81	151199.10
20. Uttarakhand	6584.44	6584.44	8925.21	9482.02	7126.00	3572.55
21. West Bengal	71603.70	71603.70	79761.87	61848.17	70709.83	64982.34
22. Arunachal Pradesh	825.84	825.84	825.86	2369.61	205.02	0.00
23. Assam	20150.36	20150.36	24890.44	59979.40	32736.60	26226.81
24. Manipur	1778.79	1778.79	2497.43	4754.79	882.78	0.00
25. Meghalaya	1416.96	1416.96	1826.95	5742.37	2409.99	3310.02
26. Mizoram	718.68	718.68	718.68	2049.09	1264.12	1264.12
27. Nagaland	1377.93	1377.93	1838.00	3359.13	1445.70	986.39
28. Sikkim	504.36	504.36	555.16	1256.88	269.23	0.00
29. Tripura	5177.89	5177.89	5648.97	11388.73	5445.95	3783.45
30. Andaman and Nicobar Islands	0.00	0.00	13.67	145.33	0.00	0.00
31. Chandigarh	0.00	0.00	0.00	118.76	201.97	149.16

1	2	3	4	5	6	7	8
32.	Dadra and Nagar Haveli	0.00	0.00	0.00	170.47	0.00	0.00
33.	Daman and Diu	0.00	0.00	0.00	29.44	0.00	0.00
34.	NCT Delhi	4093.92	4093.92	4093.92	6254.57	5429.89	2714.94
35.	Lakshadweep	0.00	0.00	0.00	18.00	0.00	0.00
36.	Puducherry	749.01	749.01	705.30	1145.43	893.73	223.43
	Management Cell	292.00	292.00				
	TOTAL	708662.19	708662.19	931356.45	907882.00	861531.75	847902.97

NSAP: National Social Assistance Programme.

*F. State-wise funds released under DDU-GKY*

(₹ in lakh)

Sl. No.	States	2014-15	2015-16
1.	Andhra Pradesh	-	7681.000
2.	Assam	1317.000	185.000
3.	Bihar	-	5596.000
4.	Chhattisgarh	-	145.000
5.	Gujarat	-	154.000
6.	Haryana	-	598.601
7.	Himachal Pradesh	-	326.000
8.	Jammu and Kashmir	-	150.000
9.	Jharkhand	-	153.000
10.	Karnataka	-	7485.552
11.	Kerala	4534.000	139.000
12.	Madhya Pradesh	-	188.000
13.	Maharashtra	-	9553.000
14.	Odisha	8035.000	4154.000
15.	Punjab	-	2830.000
16.	Rajasthan	-	165.000
17.	Tamil Nadu	-	4361.225
18.	Telangana	-	4367.000
19.	Tripura	-	131.000
20.	Uttar Pradesh	16590.000	222.000
21.	West Bengal	-	146.000
<b>TOTAL</b>		<b>30476.000</b>	<b>48730.378</b>

**Maintenance and modernisation of roads in rural areas****in Jharkhand and Gujarat**

117. SHRI PARIMAL NATHWANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any proposals from Governments of Jharkhand and Gujarat regarding maintenance and modernisation of roads in the rural areas is pending with Government;
- (b) if so, the details thereof;